

RESUME OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA—TWELFTH SESSION)

(7th December to 23rd December, 1994)



LOK SABHA SECRETARIAT
NEW DELHI

February, 1995/Magha, 1916 (Saka)

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PREFACE

This publication contains a brief resume of work done in the Tenth Lok Sabha during the Twelfth Session i.e. from 7 December to 23 December, 1994.

NEW DELHI;
February, 1995
Magha, 1916 (Saka)

R.C. BHARDWAJ,
Secretary-General.

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1. DURATION OF SESSION

Date of Commencement	@7 December, 1994
Date of Adjournment <i>sine die</i>	*23 December, 1994
Date of Prorogation	27.12.1994
Total Number of days of Session	17 days
Number of actual sittings	13 days
Number of hours of sittings	52 hours and 14 minutes.

@The first sitting commenced with the playing of National Anthem.

*The last sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
					H. M.			
1	2	3	4	5	6	7	8	9
*1.	The Special Protection Group (Second Amendment) Bill, 1994	9.12.94	—	12.12.94 (consideration and passing)	2 46	3	1	Passed, as amended 2
£2.	The Industrial Development Bank of India (Amendment) Bill, 1994	9.12.94	—	12.12.94 16.12.94 19.12.94 (consideration and passing)	3 16	7	—	Passed
@3.	The Contingency Fund of India (Amendment) Bill, 1994	9.12.94	—	19.12.94 (consideration and passing)	0 36	—	—	Passed

4.	The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Bill, 1994	12.12.94	—	—	—	—	Pending
5.	The Recovery of Debts Due to Banks and Financial Institutions (Amendment) Bill, 1994	12.12.94	—	—	—	—	Pending
6.	The Cable Television Networks (Regulation) Bill, 1994, as passed by <i>Rajya Sabha</i>	—	15.12.94	—	—	—	Pending
7.	The Cotton Transport Repeal Bill, 1994, as passed by <i>Rajya Sabha</i>	—	15.12.94	—	—	—	Pending
8.	The Election Commission (Charging of Expenses on the Consolidated Fund of India) Bill, 1994	16.12.94	—	—	—	—	Pending
9.	The Appropriation (No. 6) Bill, 1994	20.12.94	—	20.12.94 (consideration and Passing)	0 2	—	Passed
10.	The Appropriation (Railways) No. 6 Bill, 1994	22.12.94	—	22.12.94 (consideration and Passing)	0 2	—	Passed

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Special Protection Group (Second Amendment) Ordinance, 1994 (No. 12 of 1994).

£The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Industrial Development Bank of India (Amendment) Ordinance, 1994 (No. 11 of 1994).

@The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Contingency Fund of India (Amendment) Ordinance, 1994 (No. 10 of 1994).

SUMMARY

1.	Bills pending at the end of the last session	11
2.	Bills introduced	8
3.	Bills opposed at introduction stage	Nil
4.	Bills passed by Rajya Sabha and laid on the Table	2
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7.	Bills passed	5
8.	Bills negatived	Nil
9.	Bills withdrawn	Nil
10.	Bills part-discussed	Nil
11.	Motions for adjournment of debate on the Bills adopted	Nil
12.	Bills referred to Select Committee	Nil
13.	Bills referred to Joint Committee	Nil
14.	Bills reported by Select Committee	Nil
15.	Bills reported by Joint Committee	Nil
16.	Bills Originating in and referred to a Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
17.	Bills referred to Departmentally Related Standing Committees by Chairman/Speaker	4
18.	Bills pending at the end of the Twelfth Session of Tenth Lok Sabha vide para No. 3617 of Lok Sabha Bulletin-Part II dated 30.12.1994	16

(ii) Bills Referred to Departmentally Related Standing Committees and Presentation/Laying of Reports thereon

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation of the Report	Remarks
1	2	3	4	5	6	
1.	The Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Bill, 1994.	12.12.1994 (L.S.)	Speaker	Agriculture (13.12.1994)		Pending at the Committee
2.	The Private Security Guards and Agencies (Regulation) Bill, 1994	14.12.1994 (R.S.)	Chairman	Home Affairs (15.12.94)		-do-
3.	The Representation of the People (Second Amendment) Bill, 1994	13.6.1994 (L.S.)	Chairman	Home Affairs (29.6.94)	15.12.94	Pending in Lok Sabha
4.	The Indian Contract (Amendment) Bill, 1992	27.7.1992 (R.)	Chairman	Finance Affairs (7.7.94)		Pending in Rajya Sabha
5.	The Indian Penal Code (Amendment) Bill, 1994	25.3.1994 (R.S.)	Chairman	Home Affairs (14.12.94)	15.12.94	Pending in Rajya Sabha
6.	The Constitution (Eighty Amendment) Bill, 1994	13.12.1994 (R.S.)	Chairman	Finance Affairs (2.5.94)		Pending in Rajya Sabha

1	2	3	4	5	6	7
7.	The Workmen's Compensation (Amendment) Bill, 1994	13.6.1994 (R.S.)	Speaker	Labour and Welfare (25.6.94)	20.12.94	Pending in Rajya Sabha
8.	The Wakf Bill, 1993	27.8.1993 (R.S.)	Speaker	Labour and Welfare (14.3.94)	20.12.94	Pending in Rajya Sabha
9.	The Election Commission (Charging of Expenses on the Consolidated Fund of India) Bill, 1994	16.12.1994 (L.S.)	Chairman	Home Affairs (21.12.94)	—	Pending with Committee
10.	The Assam University (Amendment) Bill, 1994	20.12.1994 (R.S.)	Chairman	Human Resource Development (21.12.94)	—	Pending with Committee
11.	The Prevention of Apartheid in Sports Bill, 1988	7.12.1988 (R.S.)	Chairman	Human Resource Development (24.9.94)	22.12.94	Pending in Rajya Sabha
12.	The Yoga Undertaking (Taking over of Management) Bill, 1994	26.8.1994 (R.S.)	Chairman	Human Resource Development (2.9.1994)	22.12.94	Pending in Rajya Sabha

(III) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date of laying on the Table (in the case Sabha of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken		No. of amendments tabled	No. of amendments carried	Progress/Remarks
					H	M			
1	2	3	4	5	6	7	8	9	
1.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1994 (Amendment of the Schedule) by Shri Basudeb Acharia.	9-12-1994	—	—	—	—	—	—	Pending
2.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1994 (Amendment of the Schedule) by Shri Yaima Singh Yunnam.	9-12-1994	—	—	—	—	—	—	Pending
3.	The Prevention of Cruelty to Animals (Amendment) Bill, 1994 (Amendment of section 11, etc.) by Shri Guman Mal Lodha.	9-12-1994	—	—	—	—	—	—	Pending
4.	The Maintenance of Uninterrupted Power Supply to Industries of Backward States Bill, 1994 by Shrimati Bhavna Chikhalia.	9-12-1994	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
5.	The Cyclone, Earthquake and Flood Victims (Financial Relief and Rehabilitation) Bill, 1994 by Shrimati Bhavna Chikhalia.	9-12-1994	—	—	—	—	—	Pending
6.	The Slums and Jhuggi Jhopri Areas (Basic Amenities and Clearance) Bill, 1994 by Shrimati Bhavna Chikhalia.	9-12-1994	—	—	0-06 minutes taken on introduction of Bills at S.Nos. 1 to 6	—	—	Pending
7.	The Reservation of Posts for Scheduled Castes and Scheduled Tribes (In Government Services) Bill, 1992 by Dr. P. Vallal Peruman.	8-5-1994 (Earlier Session)	—	9-12-1994 (consideration)	2-18	Nil	Nil	Discussion on the motion for consideration not concluded Pending.

SUMMARY

1.	Bills pending at the end of the last session	311
2.	Bills introduced	6
3.	Bills withdrawn	NIL
4.	Bills negatived	NIL
5.	Bills removed from the Register of Pending Bills . . .	1
6.	Bills part-discussed	1
7.	Bills pending at the end of the session <i>vide</i> para No. 3618 of Bulletin-Part II, dated 30.12.1994 . .	316

3. COMMITTEES

(I) Financial Committees

Name of Committee	No. of Sittings	Duration		Average percentage of Attend- ance by Members	Study Tours/ Local Visits undertaken	Reports presented		Action Taken Statement
		Hrs.	Mins.			Original	Action Taken	
Committee on Estimates	1	3	10	50%	—	2	1	5
Committee on Public Undertakings	1 (Main Committee)	0	15	23%	—	2	—	2
Committee on Public Accounts	3	5	00	38.8% (approximate)	—	—	7	48
Total:	5	8	25	37.3%	—	4	8	55

(II) Departmentally related Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration		Average %age of attendance by Members	Study Tours/ Local Visits undertaken	Report Presented	Remarks
			H.	M.				
1	2	3	4	5	6	7	8	
1.	Committee on Agriculture	2	1	00	40%	—	—	—
2.	Committee on Communications	1	0	45	33%	—	3	—
3.	Committee on Defence	—	—	—	—	—	—	—
4.	Committee on Energy (Sittings of Sub-Committee on Atomic Energy, Power, Coal and Non-Conventional Energy Sources)	5	8	30	25%	—	—	—
5.	Committee on External Affairs	—	—	—	—	—	—	11
6.	Committee on Finance	—	—	—	—	—	1	—
7.	Committee on Food, Civil Supplies and Public Distribution	1	1	00	44.4%	—	2	—
8.	Committee on Labour and Welfare	—	—	—	—	—	3	—
9.	Committee on Petroleum and Chemicals	1	0	30	35%	—	2	—
10.	Committee on Railways	2	1	15	27.7%	—	4	—
11.	Committee on Urban and Rural Development	4	4	00	21.3%	—	5	—

(iii) Committees other than Financial and Departmentally Related Standing Committees

Name of Committee	No. of Sittings	Duration	Average percentage of attendance by Members	Study Tours/ Local Visits undertaken	Report presented	Remarks
1. Business Advisory Committee	1	1.15 hrs.	46.67%	Nil	1	—
2. Committee of Privileges	Nil	—	—	—	1	—
3. Committee on Absence of Members	Nil	—	—	—	Nil	—
4. Committee on Government Assurances	1	1.00 hr.	46.66%	—	3	—
5. Committee on Papers Laid on the Table	Nil	—	—	—	3	—
6. Committee on Petitions	1	0.45 hr.	33.3 %	—	1	—
7. Committee on Private Members' Bills and Resolutions	2	1.05 hrs.	56.6 %	—	2	—
8. Joint Committee on Offices of Profit	1	1.00 hr.	50%	—	1	—
9. Committee on the Welfare of Scheduled Castes and Scheduled Tribes	1	2.00 hrs.	50%	—	3	—
10. Rules Committee	Nil	—	—	—	Nil	—
11. House Committee	1	2.00 hrs.	50%	—	Nil	—
12. Committee on Subordinate Legislation	Nil	—	—	—	4	—
13. Joint Committee on Salaries & Al- lowances of Members of Parliament	Nil	—	—	—	Nil	—
14. General Purposes Committee	Nil	—	—	—	Nil	—
15. Railway Convention Committee	1	1.00 hr.	38.8 %	—	1	—
16. Joint Committee to suggest facilities and remuneration for Members of Parliament	Nil	—	—	—	Nil	—

4. FINANCIAL BUSINESS

(i) Railway Budget

(ii) General Budget

Subject	Date of presentation	Date(s) of Discussion	Time taken	
			H	M
<i>(i) Railway Budget</i>				
Supplementary Demands for Grants	13.12.94	20.12.94	0	19
in respect of Budget (Railways) for 1994-95		22.12.94		
<i>(ii) General Budget</i>				
Supplementary Demands for Grants	13.12.94	20.12.94	1.	10
in respect of Budget (General) for 1994-95				

5. MOTIONS

Motion under Rule 342

Sl. No.	Brief Subject	Motion under rule	Name of Member who moved	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
					H	M		
1.	Twenty-eighth and Twenty-ninth Reports of the erstwhile Commissioner for Scheduled Castes and Scheduled Tribes for the years 1986-87 and 1987-89, laid on the Table of the House on 9th May, 1989 and 29th August, 1990, respectively and the Fifth, Sixth, Seventh and Eighth Reports of the National Commission for Scheduled Castes and Scheduled Tribes for the years 1982-83, 1983-84, 1984-85 and 1985-86, laid on the Table of the House on 5th March, 1986, 26th August, 1987, 4th May, 1988 and 21st November, 1988, respectively.	342	Shri K. V. Thangla Balu	23.8.94, 24.8.94 (Eleventh Session) 7.12.94 8.12.94 9.12.94	6	48 (excluding 4 hours and 26 minutes taken during Eleventh Session)	Welfare	—

MOTIONS UNDER RULES 191 AND 342

SUMMARY

1.	No. of notices received	525
2.	No. of motions admitted	82
3.	No. of motions discussed	1
4.	No. of motions remained Part-discussed	Nil
5.	Total time taken	6 hours and 48 minutes (excluding 4 hours and 26 minutes taken during Eleventh Session)

6. OBITUARY REFERENCES

Sl. No.	Name and Particulars of Membership	Date of death	Date on which reference made	Time taken	
				H.	M.
1	2	3	4	5	
1.	Shri N. Sundararaj (Sitting Member of Lok Sabha)	23.09.1994			
2.	Shri Vijayakumar Raju Bhupathiraju (Sitting Member of Lok Sabha)	20.11.1994			
3.	Shri Gaya Prasad Kori (Sitting Member of Lok Sabha)	22.11.1994			
4.	Shri Hanumantrao Ganesh- rao Vaishnav (Member, First Lok Sabha)	15.08.1994			
5.	Shri A.M. Rathnaswamy (Member, Provisional Parli- ment)	15.08.1994			
6.	Smt. Ramdulari Sinha (Member, Third, Seventh and Eighth Lok Sabha)	31.08.1994			
7.	Shri Kishorimohan Tripathi (Member, Constituent As- sembly and Provisional Par- liament)	25.09.1994	7.12.1994	0	22
8.	Shri Jwala Prasad Kureel (Member, Sixth Lok Sabha)	13.10.1994			
9.	Shri Jayantilal Virchand Shah (Member, Ninth Lok Sabha)	18.10.1994			
10.	Shri Ram Gopal Shalwale (Member, Fourth Lok Sabha)	18.10.1994			
11.	Sardar Swaran Singh (Member, Second, Third, Fourth & Fifth Lok Sabha)	29.10.1994			
12.	Smt. Indira Anant Maydeo (Member, First Lok Sabha)	10.11.1994			
13.	Shri C. Janardhanan (Member, Fifth Lok Sabha)	12.11.1994			
14.	Shri Chitta Ranjan Ray (Member, Fourth Lok Sabha)	03.11.1994	22.12.1994	0	04
15.	Shri Uddaraju Ramam (Member, Second Lok Sabha)	27.11.1994			

7. PAPERS LAID ON THE TABLE

(a)	By Government	1154
(b)	By Private Members	NIL

8. QUESTIONS

(i) Starred Questions		
(a)	Number of Questions put down in Question Lists for oral answers	260
(b)	Number of Questions orally answered	31
(ii) Short Notice Questions		
(a)	Number of Questions put down in Short Notice Question List	Nil
(b)	Number of Short Notice Questions orally answered	Nil
(iii) Unstarred Questions		
(a)	Number of Questions put down in Question Lists for written answers	2767*
(b)	Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers	2996

*Included 36 Unstarred Questions deleted/transferred from one Ministry to another.

9. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	State	Constituency	Date from which accepted by the Speaker	Remarks
1.	Shri Vishwanath Pratap Singh	Uttar Pradesh	Fatehpur	6.12.1994	Announcement made in the House on 7.12.1994
2.	Shri H. D. Devegowda	Karnataka	Hasan	22.12.1994	Announcement made in the House on 23.12.1994

10. RESOLUTIONS

(I) Resolution placed before the House by the Speaker

Sl. No.	Subject	Date of placing before the House	Time taken		Ministry/ Department concerned	Remarks
			H	M		
1.	Commemoration of 50th Anniversary of the United Nations	22.12.1994	0	01	External Affairs	Adopted Unanimously

(ii) Statutory Resolutions

Sl. No.	Subject	Article/ Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken		Ministry/ Department concerned	Remarks
					H	M		
1.	*Disapproval of the Special Protection Group (Amendment) Ordinance, 1994 (No. 12 of 1994) promulgated by the President on 16.11.1994.	Article 123	Prof. Rasa Singh Rawat	12.12.1994	2	44	Home Affairs	Negated
2.	@Disapproval of the Industrial Development Bank of India (Amendment) Ordinance, 1994 (No. 11 of 1994) promulgated by the President on 12.10.1994.	Article 123	Prof. Rasa Singh Rawat	12.12.1994 16.12.1994 19.12.1994	3	12	Finance	With- drawn
3.	£Disapproval of the Contingency Fund of India (Amendment) Ordinance, 1994 (No. 10 of 1994) promulgated by the President on 10.10.1994.	Article 123	Shri Girdhari Lal Bhargava	19.12.1994	0	34	Finance	With- drawn

*Discussed together with the motion for consideration of the Special Protection Group (Second Amendment) Bill, 1994.
 @ Discussed together with the motion for consideration of the Industrial Development Bank of India (Amendment) Bill, 1994.
 £ Discussed together with the motion for consideration of the Contingency Fund of India (Amendment) Bill, 1994.

(III) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken		Ministry/ Department	Remarks
				H	M		
1.	Enlargement of functions of National Commission for Backward Classes.	Shri R. Anharasu	5-8-1994 19-8-1994 (Eleventh Session)	1 (excluding 5 hours and 02 minutes taken during Eleventh Session)	55	Welfare	Withdrawn
2.	Steps to prevent atrocities on SC/ST.	Shri Satya Deo Singh	16-12-1994	0	33	Welfare	Discussion not concluded

11. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under rule	Name of Member who raised the discussion	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
					H	M		
1.	Statement made by the Minister of State in Prime Minister's Office in the House on the 19th December, 1994 regarding Gian Prakash Committee Report.	193	Shri Jaswant Singh	20.12.94	2	09	Prime Minister's Office	Discussion not concluded

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC
IMPORTANCE FOR SHORT DURATION UNDER RULE 193**

Summary

1.	No. of notices received	131
2.	No. of discussions referred	
3.	No. of discussions held	1
4.	No. of discussions terminated Partially and	1
5.	Total time taken	2 hours and 00 minutes

12. SPEAKER/DEPUTY SPEAKER/CHAIRMAN— ANNOUNCEMENT/OBSERVATION/REFERENCES

Sl. No.	Subject	By whom	Date
1.	Announcement regarding Live telecasting of the proceeding of the Question Hour of both Houses of Parliament throughout the country on main DD 1 Channel from 11.00 hrs. to 12 hrs. w.e.f. 7 December 1994.	Speaker	7.12.1994
2.	Valedictory references on conclusion of the Twelfth Session of Tenth Lok Sabha.	Sarvashri Mukul Wasnik, Lal Krishna Advani, Chandrajeet Yadav, Sharad Yadav Buta Singh, Sobhanadreeswara Rao Vadde, Chitta Basu, Smt. Geeta Mukherjee, Sarvashri Ram Sagar, Kadambur M.R. Janardhanan, Smt. Suseela Gopalan and the Speaker.	23.12.1994

13. STATEMENTS
(I) Statements made/laid by Ministers under Rule 372

S. No.	Brief Subject	Name of Minister	Date	Time taken	
				H	M
1.	Government Business for the week commencing the 12th December, 1994.	Sh. Vidyacharan Shukla	9.12.94	0	01
2.	Government's decision to ratify the Agreement establishing the World Trade Organization.	Sh. Pranab Mukherjee	9.12.94	0	06
3.	@Establishment of the Antarrashtriya Hindi Vishwavidyal at Wardha and the Maulana Azad National Urdu University at Hyderabad.	Shri Arjun Singh	15.12.94	0	01

4.	@Agitation by 75 lakh fisherman of all the coastal States protesting against the Licences given for Deep Sea Fishing to Trawlers of Multi-national Companies.	Sh. Tarun Gogoi	15.12.94	0	01
5.	The search conducted in the Ather Hostel, Darul Uloom Nadwatul Ulema, Lucknow.	Sh. P.M. Sayeed	16.12.94	0	07
6.	Government Business for the week commencing the 19th December, 1994.	£Sh. Mukul Wansik	16.12.94	0	02
7.	Panchayat Sanchar Sewa Yojna	Sh. Sukh Ram	19.12.94	0	06
8.	*The Gian Prakash Committee Report.	Sh. Bhuvnesh Chaturvedi	19.12.94	1	41
9.	@A proposed change in the Income-tax Act to encourage prospecting of mineral oil.	Sh. M. V. Chandra-shekhar Islurthy	21.12.94	0	01
10.	@Correcting the reply given on December 19, 1994 to Starred Question No. 162 by Dr. Asim Bala and Shri Uddhab Barman regarding Malaria Epidemic.	Dr. C. Silvera	23.12.94	0	01

@Laid on the Table a copy each (Hindi and English versions) of the statement

£Made on behalf of Shri Vidyacharan Shukla.

*Clarificatory questions were asked.

(ii) Matters under Rule 377

*Position regarding receipt of replies from Ministries concerned during
Tenth Lok Sabha'as on 31.1.1995*

	Total Number of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (9.7.91 to 18.9.91)	270	219	81.11
Second Session (20.11.91 to 20.12.91)	133	114	85.71
Third Session (24.2.92 to 12.5.92)	314	240	76.43
Fourth Session (8.7.92 to 20.8.92)	149	112	75.16
Fifth Session (24.11.92 to 23.12.92)	61	46	75.40
Sixth Session (22.2.93 to 14.5.93)	253	193	76.28
Seventh Session (26.7.93 to 28.8.93)	127	90	70.86
Eighth Session (2.12.93 to 30.12.93)	70	48	68.57
Ninth Session (21.2.94 to 13.5.94)	185	128	69.18
Tenth Session (13.6.94 and 14.6.94)	13	4	30.76
Eleventh Session (25.7.94 to 26.8.94)	102	52	50.98
Twelfth Session (7.12.94 to 23.12.94)	33	3	9.9

**(iii) Statement showing the time spent on Disorderly Scene/Interruptions in the House during Twelfth Session,
Tenth Lok Sabha**

Date	Time spent		Remarks
	H.	M.	
1	2	3	
7.12.1994	1	03	Interruptions started at 12.57 hrs. and continued upto 1300 hrs. Lok Sabha adjourned at: (i) 1301 hrs. to meet again at 1400 hrs. and reassembled at 1404 hrs. (ii) 1410 hrs. and reassembled at 1510 hrs.
13.12.1994	3	38	Interruptions started at 1408 hrs. Lok Sabha adjourned at: (i) 1412 hrs. to meet again at 1515 hrs. and reassembled at 1517 hrs. (ii) 1520 hrs. to meet again at 1630 hrs. and reassembled at 1632 hrs. (iii) 1634 hrs. and reassembled at 1730 hrs. (iv) 1735 hrs. for day.
14.12.1994	3	42	Interruptions started at 1200 hrs. Lok Sabha adjourned at: (i) 1210 hrs. and reassembled at 1300 hrs. (ii) 1302 hrs. and reassembled at 1401 hrs. (iii) 1518 hrs. for day.
15.12.1994	2	27	Due to interruptions, Lok Sabha adjourned at: (i) 1430 hrs. and reassembled at 1533 hrs. (ii) 1534 hrs. and reassembled at 1630 hrs. (iii) 1632 hrs. for day.
19.12.1994		24	Interruptions started at 1736 hrs. and continued upto 1746 hrs. Lok Sabha adjourned at 1747 hrs. for day.

1	2	3
21.12.1994	5 58	Interruptions started immediately after Lok Sabha assembled at 1100 hrs. Lok Sabha adjourned at: (i) 1113 hrs. and reassembled at 1200 hrs. (ii) 1203 hrs. and reassembled at 1400 hrs. (iii) 1402 hrs. and reassembled at 1600 hrs. (iv) 1602 hrs. for day.
22.12.1994	5 06	Interruptions started at 1104 hrs. and Lok Sabha adjourned at: (i) 1119 hrs. and reassembled at 1200 hrs. (ii) 1206 hrs. and reassembled at 1405 hrs. Interruptions continued from 1405 hrs. till 1407 hrs. (iii) 1425 hrs. and reassembled at 1600 hrs. (iv) 1626 hrs. for day.
23.12.1994	5 13	Due to interruptions, Lok Sabha adjourned at: (i) 1114 hrs. and reassembled at 1400 hrs. (ii) 1407 hrs. and reassembled at 1530 hrs. (iii) 1556 hrs. <i>sine die</i>.
Total	27 31	

NOTE: Time calculated on the basis of the normal time of the sitting of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

(iv) Statement Indicating Matters Raised after Question Hour and before taking up of the Listed Business and time taken thereon during the Twelfth Session, Tenth Lok Sabha

Date	Number of matters raised	Number of members who spoke	Time taken	
			H	M
7.12.1994	1	9	0	51
8.12.1994	3	26	2	31
9.12.1994	3	13	1	01
12.12.1994	4	38	1	11
13.12.1994	2	14	1	02
14.12.1994	1	25	1	12
15.12.1994	3	24	2	22
16.12.1994	1	6	0	15
19.12.1994	9	16	0	47
20.12.1994	6	17	1	05
21.12.1994	Nil	Nil	Nil	
22.12.1994	Nil	Nil	Nil	
23.12.1994	Nil	Nil	Nil	
	33	188	12	17

14. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE TWELFTH SESSION OF TENTH LOK SABHA

	Business		Time taken		Percentage to the total time taken
	H	M	H	M	
BILLS—					
(a) Government Bills	6	42			12.8
(b) Private Member's Bills	2	24			4.6
BUDGETS—					
(a) Railway Budget	0	19			0.6
(b) General Budget	1	10			2.2
DISCUSSIONS—					
(a) Short Duration Discussion (Rule 193)	2	09			4.1
Matters of urgent public importance raised after the Question Hour	12	17			23.5
MATTERS UNDER RULE 377	0	45			1.4
MOTIONS—					
Motion under Rule 342	6	48			13.0
QUESTIONS	8	42			16.7
RESOLUTIONS—					
(a) Resolution placed before the House by the Speaker	0	01			—
(b) Statutory Resolutions	@				
(c) Private Member's Resolutions	2	28			4.8
STATEMENTS (Rule 372)	2	07			4.1
OTHER MATTERS such as papers laid on the Table, Obituary References, Points of order etc.	6	22			12.2
TOTAL:	52	14			100.0

@ Joint Discussion took place on certain Statutory Resolutions Vide statement No. 10 (n) SI Nos. 1 to 3 and motion for consideration of connected Government Bills (SI Nos 1 to 3 of statement No. 2). Time taken on Joint discussion has been shown under Government Bills.